

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Aegis Medicines Private Limited Date of Commencement of Liquidation: 29-08-2024; List of Stakeholders as on Date: 15-11-2024; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		786000		786000				NA
2	Liquidation costs incurred till date		158203		158203				NA
3	Secured financial creditors	1	985599411	1	921070334		64529077		Annexure 3
4	Unsecured financial creditors	1	248840829				248840829		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	183322643	2	5139800		22269947	155912896	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1164494699				1164494699		Annexure 9
Total		6	2583201785	3	927154337		1500134552	155912896	